

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(CAA)No.437/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th November 2017, 10.30 A.M

Name of the Company	Kalpvriksh Capital Advisories Pvt.Ltd. & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr D. N. Sharma

2. Mrs Ansha Saha

3. Mr Aniket Agarwal

4. TIA INLA.
Deputy Director

Adv by
Petitioners

o/o RD (CR)
MCA

8/11

8/11/17

ORDER

Ld. Counsel for the petitioners and Ms. Tiainla, Dy. Director from the Office of the Regional Director, Eastern Region, Ministry of Corporate Affairs representing the Central Government are present.

Heard. Reserved for order.

Jd

(Jinan K.R.)
Member (J)

Jd

(Vijai Pratap Singh)
Member (J)